

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00711/2014

DATED THIS THE 23RD DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

S. Devaraja,
S/o A.N. Subbanna,
Aged about 36 years,
Resident of No.244, 24th Main,
3rd B Cross, Agara,
Bangalore-560 102. ..Applicant

(By Advocate Shri B. Veerabhadra)

V/s.

1. The Senior Superintendent of Post Offices,
Bangalore South Division,
Bangalore-560 041.
2. Chief Post Master General,
Postal, Karnataka Circle,
Palace Road, Bangalore-01.
3. The Union of India,
Rep. by its Secretary,
Department of Posts,
Ministry of Communication
and Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001. ..Respondents

(By Shri K. Gajendra Vasu, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. The matter relates to appointment of GDS BPM. Apparently, for a vacant post, a selection was conducted on merits and the 4th respondent was appointed. The applicant challenges his appointment on the ground that some service weightage ought to have been given for the applicant's appointment. But then, since he has not completed 3 years insitu, he cannot be put in weightage list to be considered at a later stage. Therefore, only merit is the criteria to be adopted in this. Since, admittedly the applicant lacks merit and the other person was selected and therefore there cannot be any genuine merit granted to the applicant.

2. OA lacks merit. Dismissed. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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ANNEXURES referred to by the Applicant in OA.No. 711/2014

Annexure-A1: Copy of letter dated 26.09.2011
Annexure-A2: Copy of letter dated 11.11.2011
Annexure-A3: Copy of Notification dated 28.04.2011
Annexure-A4: Copy of Application dated 16.05.2011.
Annexure-A5: Copy of representation dated 09.12.2011.
Annexure-A6: Copy of representation dated 24.03.2012
Annexure-A7: Copy of letter dated 08.06.2012.
Annexure-A8: Copy of order dated 01.10.2013
Annexure-A9: Copy of Impugned Memo dated 22.01.2014.
Annexure-A10: Copy of representation dated 07.02.2014.
Annexure-A11: Copy of order dated 21.03.2014 in CP.22/14.
Annexure-A12: Copy of letter dated 18.05.79.

Annexures referred to by the Respondents in the Reply statement

Annexure-R1: Copy of order dated 18.11.2013 in WP No. 24557/2013.

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